

Annexure-4

Name of the Corporate Debtor: - Yashraj Containeurs Limited
Date of Commencement of CIRP: - 22nd February, 2024
List of Creditors as on: - 12/09/2024

List of Unsecured Financial Creditors (other than financial creditors belonging to any class of creditors)

S.No	Name of the Creditor	Details of Claim Received		Details of Claims Admitted						Amount of Contingent Claim	Amount of any mutual dues that may be setoff	Amount of claim undue verification	Amount of claim not admitted	Remarks if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by any guarantee	Whether Related Party?	% of voting share in CoC					
1	Precision Containeurs Limited	21-03-2024	₹ 68,58,528.00	-	Financial Creditor	NIL	NIL	YES	-	NIL	NIL	-	₹ 68,58,528	Note 1 (below)
TOTAL			₹ 68,58,528.00	-									₹ 68,58,528	

Note:

- 1) This claim does not appear to be a liability of the Corporate Debtor, as the delivered judgment does not hold the Corporate Debtor liable for this payment, nor is the Corporate Debtor a party to the said case. (Case details: IA-2116/2022 in C.P.(IB)- 2146(MB)/2019)